

**List of Cases withdrawn by Department on enhanced Monetary Limits vide
Instructions dt. 22/8/2019
December**

**No of Cases withdrawn:
December, 2020**

Bench: CJI, Justice A S Bopanna, Justice V Ramasubramanian				
S. No.	CA/SLP/ Diary No.	Appellant	Respondent	Date of Order
1	CA No. 4287-89/2009	CCE	Coolade Beverages Ltd	2/12/2020
2	CA No.8024/2010	CCE, Hyderabad	Margadarshi Marketing Pvt. Ltd	
3	CA No. 7177/2012	CCE & Cus, Surat I	L D Textile Industries Ltd	
4	CA No. 273/2015	CCE, Kanpur	Gas Authority of India Ltd	
5	CA No. 6946/2015	CCE, Pune III	UB Engineering Ltd	
6	CA No. 17481-82/2017	CST, Chennai	Suprashesh General Insurance Services & Brokers Pvt. Ltd	
7	CA No. 824/2017	UoI	S N Engineering Unit II	
8	CA No.5792-93/2018	CCE, Meerut II	Century Laminating Co Ltd	
Bench: Justice L Nageshwar Rao, Justice Hemant Gupta & Justice Ajay Rastogi				
9	CA No. 8060/2010	CCE, Vadodara	GAIL India Ltd	18/12/2020
10	CA No. 5416-19/2010	CCE	Ravi Fans P Ltd	
11	CA No. 2734-35/2014	CCE & Cus	Agarwal Distillers Ltd	
12	CA No. 16359-63/2017	CCE, Jaipur	Cords Cable Industries Pvt Ltd	
13	CA No. 4763-2018	CST, Chennai	Fifth Avenue Sourcing Pvt Ltd	
